

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:845
ANSWERED ON:23.11.2000
STAND ALONE OIL REFINERIES
UMMAREDDY VENKATESWARLU

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Public Sector Oil Companies have acquired stand alone Oil Refineries in the recent past;
- (b) if so, the details thereof along with the compulsions for the same Public Sector Undertaking-wise (PSUs);
- (c) the details of PSUs that took over stand alone oil refineries during the current year;
- (d) whether any economic rationale has been offered for such acquisitions by the PSUs; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (e) Government have taken a decision on the integration of stand-alone refineries with Public Sector Oil Marketing Companies. Under the aforesaid arrangement, Chennai Petroleum Corporation Limited (CPCL) and Bongaigaon Refinery and Petrochemicals Limited (BRPL) would be made the subsidiaries of Indian Oil Corporation Limited (IOCL), and Kochi Refineries Limited (KRL) and Numaligarh Refinery Limited (NRL) would be made subsidiaries of the Bharat Petroleum Corporation Limited (BPCL).

This arrangement will help the stand-alone refineries to face the challenges of de-regulation in a better way as well as enhance the supply of petroleum products to IOCL and BPCL especially in Southern and North-East Region.

During the current financial year, none of the PSUs has taken over any stand-alone refinery so far.